

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2426
TO BE ANSWERED ON THE 26TH DECEMBER, 2018

NAVAL OFFSHORE PETROL VESSELS

2426. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether punitive action has been taken against Reliance Naval and Engineering for the delay in delivery of Naval Offshore Petrol Vessels;
- (b) if so, the details thereof;
- (c) whether Government has cancelled the contract with the firm; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा रणिय मंत्री

(डा. सुभाष भामरे)

(a) & (b): Yes, Madam. The Liquidated Damages have been imposed on M/s Reliance Naval and Engineering.

(c) No, Madam.

(d) Does not arise.
